

विवरण

मंत्रालय द्वारा "क" व "ख" क्षेत्र के प्रत्येक राज्य को भेजे गये गये मूल पत्रों (अंग्रेजी तथा हिन्दी में) का राज्यवार ब्योरा दर्शाने वाला विवरण ।

[1-1-82 से 30-6-82 तक]

राज्य का नाम	भेजे गए मूल पत्रों की संख्या	हिन्दी में भेजे गये मूल पत्रों की संख्या	अंग्रेजी में भेजे गये मूल पत्रों की संख्या
"क" क्षेत्र			
1. बिहार	546	60	486
2. हरियाणा	684	73	611
3. राजस्थान	533	55	478
4. मध्य प्रदेश	675	44	631
5. उत्तर प्रदेश	1246	162	1084
6. हिमाचल प्रदेश	545	16	529
7. दिल्ली	1040	189	851
"ख" क्षेत्र			
1. महाराष्ट्र	656	17	639
2. गुजरात	339	7	332
3. पंजाब	318	5	313
4. अण्डमान और निकोबार द्वीप समूह	98	—	98
5. चण्डीगढ़	234	2	232
	6914	630	6284

Achievements in Providing Employment in Rural Areas in Punjab

2209. SHRI R.L. BHATIA: Will the Minister of RURAL DEVELOPMENT be pleased to state whether any evaluation of the achievements towards providing additional employment in the rural areas in Punjab and assistance to identified families of

a target group for raising their incomes to a level well above the poverty line during the current plan so far under the following Central Programmes has been made and if so, the outcome thereof ;

- (i) Integrated Rural Development Programme ;
- (ii) National Rural Employment Programme ; and
- (iii) National Scheme of Training of Rural Youth for Self Employment (TRYSEM) ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): No evaluation study of the achievements for providing additional employment in the rural areas in Punjab has so far been made under the Integrated Rural Development Programme (IRDP), the National Rural Employment Programme (NREP) and the National Scheme of Training of Rural Youth for Self-Employment (TRYSEM). The Programme Evaluation Organisation of the Planning Commission has recently initiated action for evaluation of the NREP in Punjab as also in some other States. Under the IRDP, all the State Governments including Punjab have been requested for carrying out evaluation study.

Discussion between Committee of World Bank and Bhavanagar Municipal Corporation

2210. SHRI UTTAMBHAI H. PATEL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a seven member committee of World Bank had visited Bhavanagar (Gujarat) and held discussions with Bhavanagar Municipal Corporation and others for the various developmental projects like buildings, house sites, roads, wells and such others ;

(b) if so, details of the discussions and the names and participants in the same ;

(c) the outcome of discussions and assurances given by the World Bank ;

(d) steps taken by World Bank to implement the assurances ;

(e) the plans, projects and estimates thereof ; and

(f) when these projects are likely to start and to be completed ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (f). The information is being collected and will be laid on the Table of the Sabha.

Kesara Water Supply Scheme

2211. SHRI J.S. PATIL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Government of Maharashtra have submitted to his Ministry the Kesara (District Thane) Water Supply Scheme for approval ;

(b) if so, the salient features of the said scheme and when was the same received in the Ministry ;

(c) whether any decision in this regard has since been taken ;

(d) If so, the details thereof; and

(e) if not, the specific reasons therefor and when the same is likely to be taken ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The Scheme envisages construction of an Earthen Dam on a Local nala downstream of the present Railway dam. It is proposed to store water in this dam during the monsoons and pumped to treatment works consisting of a settling tank. Settled water is proposed to be dis-infected and stored in a Ground service reservoir of 2,85,000 litres capacity for distribution to village Mokhavane, Kesara Railway station and other wadies of the village. The scheme is designed for a projected population of 13,600 souls.

The scheme was received in this Ministry on 20-6-1981.

(c) to (e). Since the inception of the Accelerated Rural Water Supply Programme upto the time when the sanction of the scheme in question came up for consideration, the Government of India had already approved schemes much more than two times the funds likely to be made available to the State under the ARP. The State Government was therefore, advised to consider the inclusion of the concerned schemes in its own budget.

According to the information available with this Ministry, administrative approval for the scheme has been granted by the Rural Government Department of the State Government on 7-10-1982. The scheme would be taken up for execution according to the availability of funds and receiving 2% public contribution from the village panchayats.

Amendment of Urban Land Ceiling Act

2212. SHRI SANAT KUMAR MANDAL:

SHRI MOOL CHAND DAGA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the stage at which the amendment of the Urban Land Ceiling Act